

राजस्थान जनसम्पर्क विभाग के पास तस्करी के फोटो होना

3574. श्री लालजी भाई - क्या वित्त मंत्री यह बताने की कोशिश करेंगे कि

(क) क्या कुछ वष पूर्व कुरुक्षेत्र तस्करी बखिया की फोटो का स्थान के एक नूतपूर्व मुख्य मंत्री के साथ राजस्थान जनसम्पर्क विभाग द्वारा खींचे गए थे,

(ख) क्या इन फोटो की प्रतियाँ श्री 'नॉनरेटिव जनसम्पर्क विभाग में गाय कर दी गई हैं, और

(ग) यदि हाँ तो इस सम्बन्ध में पूरा तथ्य क्या है ?

वित्त मंत्रालय में उपमन्त्री (श्रीमती सुशीला रोहतगी) (क) में (ग) यचना एकात्र की का रहीं हे श्रीर सदन पट पर रख दी जायगी।

**Committee to supervise the operation of MISA**

3575 SHRI YAMUNA PRASAD MANDAL Will the Minister of FINANCE be pleased to state-

(a) whether a high level Committee has been constituted by Government to supervise the operation of MISA to deal with smugglers, and

(b) if so, its composition and functions?

THE MINISTER OF FINANCE (SHRI C SUBRAMANIAM) (a) Government have not constituted any Committee to supervise the operation of Maintenance of International Secu-

rity (Amendment) Ordinance, 1974, against the smugglers

(b) In view of (a), question does not arise

**Agreement between India and West Germany on technical assistance**

3576 SHRI ISHAQUE SAMBHALI Will the Minister of FINANCE be pleased to state

(a) whether Government have entered into an agreement with West Germany for technical assistance, and

(b) if so the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI) (a) Yes, Sir

(b) Under the agreement signed by the Governments of India and the Federal Republic of Germany on 31st December 1971 the latter has agreed to provide technical assistance to India in various development sectors in the shape of services of experts, equipment and training awards for Indian nationals. The Government of the FRG will pay the German experts' salaries and international travel costs, meet the cost of ocean transportation of equipment and supplies pay suitable allowances and international travel costs and other expenses within Germany for Indian trainees. The Government of India will meet the local costs on payment of salaries of Indian personal, provision of materials and equipment of indigenous manufacture make available office accommodation and a suitable allowance to cover residential accommodation and duty trips in India of experts and arrange payment of customs duty on import of specified household effects and stores for the personal use of the experts